

आयकर अपीलीय अधिकरण “सी” न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“C” BENCH, CHENNAI

माननीय श्री वी. दुर्गा राव, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI V. DURGA RAO, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ ITA No.830/Chny/2023
(निर्धारण वर्ष / Assessment Year: 2011-12)

M/s. Tamari Mills Limited 383, Kamarajar Road, Uppilipalayam, Coimbatore-641 015.	बनम / Vs.	DCIT Corporate Circle-1, Coimbatore.
स्थायी लेखा सं./जी आइ आर सं./PAN/GIR No. AAACT-7941-C		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थीकी ओरसे/ Appellant by	:	Shri N.V.Narayanan (Advocate) – Ld. AR
प्रत्यर्थीकी ओरसे/ Respondent by	:	Shri R. Clement Ramesh Kumar(CIT)-Ld. DR

सुनवाईकी तारीख/ Date of Hearing	:	28-08-2023
घोषणाकी तारीख / Date of Pronouncement	:	28-08-2023

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. Aforesaid appeal by assessee for Assessment Year (AY) 2011-12 arises out of the order of learned Commissioner of Income Tax (Appeals), National Faceless Appeal Centre (NFAC), Delhi [CIT(A)] dated 19-05-2023 in the matter of an assessment framed by Ld. Assessing Officer [AO] u/s. 143(3) r.w.s. 147 of the Act on 31-12-2018.
2. The Registry has noted delay of one day in the appeal, the condonation of which has been sought by Ld. AR. Considering the

period of delay, the delay is condoned and we proceed with adjudication on merits.

3. The only prayer made by Ld. AR is another opportunity of hearing before lower authorities since the impugned order is an ex-parte order. The Ld. DR pleaded for dismissal of the appeal.

4. Accepting the plea of Ld. AR, the appeal is restored back to the file of Ld. CIT(A) for fresh adjudication by speaking order with a direction to the assessee to substantiate its case and file requisite documents forthwith.

5. The appeal stands allowed for statistical purposes.

Order pronounced on 28th August, 2023.

(V. DURGA RAO)

न्यायिक सदस्य/JUDICIAL MEMBER

(MANOJ KUMAR AGGARWAL)

लेखासदस्य / ACCOUNTANT MEMBER

चेन्नई Chennai; दिनांक Dated : 28-08-2023

DS

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF